

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Revision No. 332 of 2014

Lalsin Munda and Ors. **Petitioners**

Versus

The State of Jharkhand **Opposite Party**

CORAM :HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

07/24.06.2020

Heard Mr. Santosh Kumar Soni, learned counsel appearing on behalf of the petitioners.

2. Learned counsel for the petitioners submits that he has to take out certified copies of certain documents of the Lower Court Records to assist this Court and he shall file an application by tomorrow.

3. Considering the submissions made, put up this case on 06.07.2020 under the heading "For Final Disposal".

(Anubha Rawat Choudhary, J.)

Pankaj